

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:55
ANSWERED ON:25.11.2005
CLOSURE OF TEXTILE MILLS
Appadurai Shri M.

Will the Minister of TEXTILES be pleased to state:

- (a) the number of textile mills closed down during the last two years throughout India, State-wise;
- (b) the reasons for the closures of such mills; and
- (c) the steps taken by the Government to protect the interests of the workers of such mills?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 55 FOR 25-11-2005 REGARDING CLOSURE OF TEXTILE MILLS BY SHRI M. APPADURAI, HON'BLE MEMBER OF PARLIAMENT.

(a): During the last two years i.e. 1st October, 2003 to 30th September, 2005, forty cotton/man-made fibre textile mills (non-SSI) were lying closed in the country. The State-wise details of the forty closed mills are as under:- STATE-WISE CLOSED MILLS AS ON 30TH SEPTEMBER, 2005

Sl.No. Name of the State No. of closed Mills

1.	Andhra Pradesh	3
2.	Assam	1
3.	Gujarat	5
4.	Karnataka	1
5.	Kerala	2
6.	Madhya Pradesh	2
7.	Maharashtra	7
8.	Tamil Nadu	14
9.	Uttar Pradesh	1
10.	West Bengal	3
11.	Pondicherry	1

TOTAL 40

(b) : The reason for the closure of mills are financial and labour problems.

(c) :One of the welfare measures taken by the Government for the welfare of the textile workers of permanently closed textile mills is to give financial assistance to them through the Scheme Textile Workers Rehabilitation Fund Scheme (TWRFS). This Scheme being implemented by the Office of the Textile Commissioner in co-ordination with the concerned State Government/Workers Union/Official Liquidator/Provident Fund Commissioner etc. is applicable to the textile workers in the country and is meant for providing an interim relief for an interim period of only 3 years on a tapering basis only to the workers who might be displaced by permanent closure of Textile Mills/Units or entire division in case of partial closure thereof, provided such mills/units and workers fulfill the conditions prescribed under the Textile Workers Rehabilitation Fund Scheme. The Cooperative sector is not covered under the purview of TWRFS. None of the forty closed mills had availed facility under TWRFS.